

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No.HCM – III/04/2015/

Dated, Shillong the 19th January, 2018

Hon'ble the Chief Justice vide order dated 19.01.2018 is pleased to re-constitute Single Bench for Tuesday, the 23rd January 2018 as under.

Single Judge Bench of Hon'ble the Chief Justice would take up all Motion, Admission, Order and Hearing of the matters cognizable by a Single Bench from 10:30 AM to 01:15 PM & 02:00 PM to 04:30 PM in the Chief Justice's Court.

By order


REGISTRAR

MEMO No.HCM – III/04/2015/ 47A

Dated, Shillong the 19th January, 2018

Copy for information to: -

1. The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
4. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
5. The P.A to Registrar General, High Court of Meghalaya, Shillong.
6. The P.S. to the Advocate General, High Court of Meghalaya, Shillong.
7. The Registrar (Administration), High Court of Meghalaya, Shillong.
8. The Deputy Registrar (Administration/Infrastructure & Accounts), High Court of Meghalaya, Shillong.
9. The Chief Librarian, High Court of Meghalaya, Shillong.
10. The Assistant Registrar (Recruitment/Accounts/Record), High Court of Meghalaya, Shillong.
11. The Superintendent (Judl.), High Court of Meghalaya, Shillong.
12. The Central Government Counsel, High Court of Meghalaya, Shillong.
13. Mr. _____, Sr. Advocate, High Court of Meghalaya, Shillong.
14. President / Secretary, High Court Bar Association, Shillong.
15. President / Secretary, Shillong Bar Association, Shillong.
16. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
17. The Court Masters, High Court of Meghalaya, Shillong.
18. Notice Board.
19. Office File.


REGISTRAR